

HIGH COURT OF SIKKIM

GANGTOK

No.: 22/HCS

Date : 08.01.2026

OFFICE ORDER

The Hon'ble Chief Justice, High Court of Sikkim has been pleased to constitute **Grievance Committee** comprising of the following members to address grievances of officers and staff members of this High Court :-

1. Hon'ble Judge-II, High Court of Sikkim;
2. Registrar General, High Court of Sikkim; and
3. Registrar, High Court of Sikkim.

By Order,

Sd/-

(K.W. Bhutia)

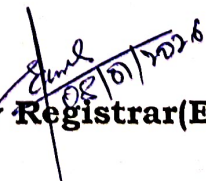
Registrar General

Memo No. 155-159/HCS

Dated :- 08.01.2026

Copy to:-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. Registrar, High Court of Sikkim.
5. Registrar(Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Chief Accounts Officer, High Court of Sikkim.
8. Accounts Section, High Court of Sikkim.
9. All Section In-charge, High Court of Sikkim.
10. File


Deputy Registrar(Estt.)